28

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	For filing report of RD	230/ 232	Shilpa Medicare Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
\ .	Sinchara.M.R.	LOC/LD	SichnaMil
2	NYCREL KUREAK	se Petitional	- was

PCS(for petitioner is present. Smt. M.R. Sinchana, Standing Counsel has filed appearance for ROC and RD. PCS for petitioner has filed an affidavit along with documents making comments on the report of the ROC.

For enquiry, list it on 09.11.2017.

MEMBER (J)

MEMBER (T)